

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 176/2009

RAM JETHMALANI AND ORS.

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(IA No.8 in WP(C) no. 176/2009 is listed [TO GO BEFORE THREE
HONBLE JUDGES])

WITH W.P.(C) No. 37/2010, 136/2011

W.P.(C) No. 248/2015 (IA No. 1/2016 - APPLICATION FOR DE-TAGGING)

Date : 30-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Mahesh Kumar, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Ms. Devika Khanna, Adv.
Mrs. V. D. Khanna, AOR

M/S. Karanjawala & Co., AOR

Mr. Rahul Pratap, Adv.
Mr. Samir Ali Khan, AOR

Mr. Prashant Kumar, AOR

Mr. Balaji Srinivasan, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Rajat Nair, Adv.
Ms. Vanshaja Shukla, Adv.
Mr. Navanjay Mahapatra, Adv.
Ms. Alka Agrawal, Adv.
Mr. T.A.Khan, Adv.
Ms. Shivika Mehra, Adv.
Ms. Shreya Jain, Adv.
Mr. Raj Bahadur Yadav, AOR
Mr. B. V. Balaram Das, AOR
Mr. B. Krishna Prasad, AOR
Mr. M.K.Maroria, AOR

Ms. Arti Singh, AOR
Mr. Aakashdeep Singh Roda, Adv.
Mr. Basant Pal Singh, Adv.
Ms. Pooja Singh, Adv.

Applicant-in-person

Mr. H. S. Parihar, AOR
Mr. Kuldeep S. Parihar, Adv.
Ms. Ikshita Parihar, Adv.

Mrs. Anil Katiyar, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

For M/S. K J John And Co, AOR

Mr. Kunal Cheema, Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.
Mr. Durgesh Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER